IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

IN THE MATTER OF:	C.P. No. 07(ND)/2017
Ratangiri Gas And Power F Konkon LNG Pvt. Ltd.	Pvt. Ltd. AndPetitioner
SECTION: UNDER SECTION 230-232 of the Companies Act, 2013.	
Coram:	Order delivered on 29.06.2017
CHIEF JUSTICE M.M. KUMA Hon'ble President	R
R. Vardharajan Hon'ble Member (J)	
For the Petitioner(s) :	Shri U.K. Chaudhary, Senior Advocate Shri Manpreet Lamba, Advocate Shri Himanshu Vij, Advocate
For the Respondent(s) :	Shri C. Balooni, Company Prosecutor
For the Objector(s) :	Shri Jayant Mehta, Advocate Ms. Smriti Churiwal, Advocate Shri Gunjan Singh, Advocate
	ORDER
Order reserved.	Sd '
	(CHIEF JUSTICE M.M. KUMAR) PRESIDENT

Vineet

(R. VARDHARAJAN) (MEMBER JUDICIAL)